

1	2	3	4	5	6
58.	01345	Inj Morphine	936 Amp	2.35 per Amp	2199.60
59.	01814	Tab Lorazepam 1 mg	320880	11.60 per 100	37222.08
60.	01850	Tab Orcipremalone 20 mg	265375	52.00 per 100	137995.00
61.	01945	Salicylic Acid Oint	82 Kg	83.00 per Kg	6806.00
62.	01979	Compound benzoic Acid	2120 tube	6.25 each	13250.00
63.	01992	Zincoxide	64.5 Kg	15.00 per kg	967.50
64.	10518	Material Temp filling	134 bott	800.00 each	107200.00
65.	10519	Material Plastic Filling	184 pkt	420.00 each	77280.00
66.	10553	Paste Impression	129 pkt	260.00 each	33540.00
67.	10256	Dental Resturction Acid	120 Kit	1390.00 each	166800.00
68.	13432	Sutar Silk Black	2526	336.00 per 12	70728.00
GRAND TOTAL = 2,71,98,040.97					Say Rs. 2,71,98,041

Black listing of company involved in VVIP chopper deal

961. SHRI DEVENDER GOUD T.: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that a Swiss-based middleman who was instrumental in fixing the Indian Air Force's VVIP chopper deal has confessed that he had met former Air Chief 6-7 times;

(b) whether it is also a fact that he confessed that he paid 12 million Euros to former Air Chief;

(c) if so, the details thereof; and

(d) whether the Ministry has blacklisted the company, apart from putting other bans?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) On the report

of the arrests of the Finmeccanica Chief and Chief Executive of Agusta Westland Spa in connection with the investigations in Italy regarding alleged wrong doing and unethical conduct by M/s Finmeccanica, parent company of M/s Agusta Westland, U.K., the CBI was asked on February 12, 2013 to conduct an enquiry into the matter. Further details will be available on receipt of report of CBI.

(d) A Show Cause Notice has been sent to M/s Agusta Westland, U.K. on 15th February, 2013 asking them to explain as to why steps should not be initiated for cancellation of the Contract. The operation of the Contract has been put on hold and further payments to M/s Agusta Westland, U.K. stopped. No decision to blacklist the Company has so far been taken.

Setting up Coast Guard Stations

962. SHRI MANSUKH L. MANDAVIYA:

SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of DEFENCE be pleased to state:

(a) the State-wise details of Coast Guard Stations that will be set up by Indian Coast Guard in various States during coming five years;

(b) whether Indian Coast Guard has received any communication from Department of Atomic Energy on security matter for its heavy water producing unit at Hazira;

(c) whether Indian Coast Guard has received any representation within last two years to review its decision for setting up Coast Guard Station at Hazira of Gujarat; and

(d) if so, what further action has been taken in this regard?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) Two Indian Coast Guard Stations at Frazerganj (West Bengal) and Kamorta (Andaman and Nicobar Islands) are planned to be established in the coming five years.

(b) No, Sir.

(c) and (d) Representations for setting up of a Coast Guard Station at Hazira were received and same were examined in the Ministry. A Coastal Marine Police Station is already established at Hazira and another one is approved for establishment